NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 474/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Kiran Mahesh Khokani

V/s.

Orbit Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

Mr. Aniket Mukashi Applicant

ORDER

C.P. No. 474/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. By the Order of the bench adjourned to 17.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Sd/-

M.K. SHRAWAT

Member (Judicial)

21.12.2017